

Seventeenth Loksabha

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Title: Introduction of the Establishment of Permanent Benches of High Courts at State Capitals Bill, 2019.

**DR. SHASHI THAROOR (THIRUVANANTHAPURAM):** Sir, I beg to move for leave to introduce a Bill to provide for the establishment of permanent Benches of the High Courts in State Capitals where the principal seat or a permanent Bench of the High Court concerned is situated at a place other than the State Capital and for matters connected therewith.

**HON. CHAIRPERSON:** The question is:

“That leave be granted to introduce a Bill to provide for the establishment of permanent Benches of the High Courts in State Capitals where the principal seat or a permanent Bench of the High Court concerned is situated at a place other than the State Capital and for matters connected therewith.”

*The motion was adopted.*

**DR. SHASHI THAROOR :** Sir, I introduce the Bill.

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